

(c) The decision was taken in the light of our own foreign policy perceptions and national interests. All relevant factors were carefully assessed. Our decision has been understood by all our friends including the PLO and other Arab States.

(d) No, sir; there is no change in traditional Indian stand on the Palestinian problem and the Arab-Israel issues.

(e) No, Sir; no agreement has been reached so far with Israel in social, trade and economic spheres;

(f) Not applicable.

[Translation]

**Persons Displaced by Terrorists
Activities in Punjab**

685. SHRI RAMESHWAR PATIDAR:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons displaced due to terrorists' activities in Punjab who have been rehabilitated in the State or settled elsewhere separately; and

(b) the details of facilities made available to them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) According to the available information from the Government of Punjab 27,410 families have migrated with different towns of the state as on 31.5.91 and 20,673 families have migrated to Delhi, Haryana, Rajasthan, Himachal Pradesh, Jammu & Kashmir and Uttar Pradesh as on 15.1.91.

(b) The Government of Punjab is providing the following facilities to internal migrants; An ex-gratia grant of Rs. 2,000/- to cover initial expenses. Rs. 500/- per family as transport allowance and Rs. 300/- per

month as rental allowance. Bank loan facility under the priority sector scheme upto RS. 25,000/- without security. The children of the internal migrants are eligible for free education and allotment of LIG houses/residential plots/commercial sites on reserve price. They are also issued yellow cards for grant of concessions. Permits are also granted to them for playing minibuses and allotment of Fair Price shops.

[English]

Nuclear Non-Proliferation Treaty

686. SHRI INDRAJIT GUPTA:
SHRI HARI KISHORE SINGH:
SHRI LOKNATH CHOUDHURY:
SHRI ANAND RATNA
MAURYA:
SHRIMATI GIRIJA DEVI:
SHRI SIVAJI PATNAIK:
KUMARI UMA BHARTI:
SHRI CHITTA BASU:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are contemplating to review India's stand on Nuclear Non-proliferation Treaty (NPT) and Nuclear Weapons Free Zone (NWFZ) in South Asia

(b) if so, the reasons therefor;

(c) whether these issues figures in the recent talks between the US President and the Indian Prime Minister at New York;

(d) if so, the outcome thereof;

(e) whether Japan has linked its economic assistance to India with the country's signing of NPT;

(f) if so, the reaction of the Government thereto; and

(g) the outcome of the recent meetings between him and the Japanese Foreign Minister on the issue?

THE MINISTER OF EXTERNAL AFFAIRS (SHR MADHAVSINH SOLANKI): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) The meeting provided an opportunity to the two leaders have general exchange of views on a number of issues including disarmament and nuclear non-proliferation questions.

In response to the US President's request that India consider signing the NPT, the Prime Minister conveyed India's principled opposition to the NPT as well as the proposal for a Nuclear-Weapon-Free-Zone in South Asia.

(e) No, Sir.

(f) Does not arise.

(g) The question of Nuclear Non-Proliferation did figure in my talks with the Japanese Foreign Minister, alongwith a number of other issues. The Japanese FM expressed his desire that India should become a party to the NPT in response to which explained to him our difficulties and our principled opposition to the NPT. I also reiterated the need for global elimination of nuclear weapons and India's continuing commitment to use the nuclear energy for peaceful purposes.

525-26 World Summit
Prime Minister's Talks with World Leaders at New York

687. SHRI CHANDRAJEET YADAV: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister held any talks with the Presidents of the USA and Russia and the Premier of China and other Heads of the Government during his recent visit to New York; and

(b) if so, the outcome of the talks held by him with each of them?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMADHAVSINH SOLANKI): (a) Yes, Sir.

(b) These talks covered both multilateral and bilateral issues. In the context of the UN Security Council Summit, a number of ideas and proposals, specially those relating to the UN's role in maintenance of international peace and security were discussed. Views were also exchanged on specific bilateral issues of mutual interest with each of the leaders, respectively. These discussions contributed to these foreign Heads of Government/Heads of State understanding India's policies, concerns, and interests in greater detail.

Nexus between Khalistani and Kashmiri Separatist Groups

688. SHRI SANAT KUMAR MANDAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Khalistani and Kashmiri groups join forces in US" appearing in The Pioneer dated January 22, 1992;

(b) if so, the reaction of the Government thereto; and

(c) the steps taken or proposed to be taken to counter propoganda being made in the US, UK and other countries against India by separatist groups?